

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MEENA JEWELLERS EXCLUSIVE PRIVATE LIMITED Date of Commencement of Liquidation: 26-04-2021; List of Stakeholders as on Date: 12-06-2023; Name of IP: Mr. Kambhammettu Sri Vamsi; Process Number: 1; Last 5 digitof registration number: 11141

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0		0	0	0	NA
2	Liquidation costs incurred till date	0	0	2047806		0	0	0	NA
3	Secured financial creditors	1	1326352434	1326352434		0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	1	404719970	404719970		0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	12241800	12097693		0	144107	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	NA
Total		3	1743314204	1745217903		0	144107	0	